

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1951."

The motion was adopted

SHRI MULLAPPALLY RAMACHANDRAN: I introduce the Bill.

15.35 1/2 hrs

COUNCIL FOR ENVIRONMENT PROTECTION BILL*

[English]

SHRI MULLAPPALLY RAMACHANDRAN (Cannanore): I beg to move for leave to introduce a Bill to provide for the constitution of a Council at the Centre and in each State and Union Territory for the protection of environment and ecology.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the constitution of a Council at the Centre and in each State and Union Territory for the protection of environment and ecology."

The motion was adopted

SHRI MULLAPPALLY RAMACHANDRAN: I introduce the Bill.

15.36 hrs.

CROP INSURANCE BILL* K

[English]

SHRI BALASAHEB VIKHE PATIL

(Kopargaon): I beg to move for leave to introduce a Bill to provide for a comprehensive crop insurance scheme so as to protect the farmers from loss of crops in natural and other calamities and for matters connected therewith.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for a comprehensive crop insurance scheme so as to protect the farmers from loss of crops in natural and other calamities and for matters connected therewith."

The motion was adopted

SHRI BALASAHEB VIKHE PATIL: I introduce the Bill.

15.36 1/2 hrs.

PUBLIC INTEREST LITIGATION BILL*

[English]

DR. P. VALLAL PERUMAN (Chidambaram): I beg to move for leave to introduce a Bill to provide for recognition of public interest litigations and for matters connected therewith.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for recognition of public interest litigations and for matters connected therewith."

The motion was adopted

DR. P. VALLAL PERUMAN: I introduce the Bill.

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